

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 340/2018  
IN  
CP (IB) NO. 108/Chd/Pb/2017  
(Admitted matter)**

**Under Section 33(1) (b) (i),(ii) & (iii)  
and 33 (2) of the Insolvency and  
Bankruptcy Code, 2016**

**In the matter of:**

Kochar Overseas Pvt. Ltd. ....Petitioner- Corporate Debtor  
Vs.  
Punjab National Bank ....Financial Creditor

Present: Mr. V.K. Mahajan, Advocate for the Applicant - Interim Resolution  
Professional.  
Mr. D.K. Gupta, Advocate for the Financial Creditor – PNB.

CA No. 340/2018

This application has been filed for liquidation of the corporate  
debtor on the basis of decision of the Committee of Creditors dated  
11.08.2018.

List this application on 11.09.2018 for hearing.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member(Technical)

August 29, 2018  
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